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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.1011/KB/2011

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th January 2018, 10.30 A.M

Name of the Company		Ramesh Ch. Sabat & Ors.-Versus-Hotel Moti Pvt.Ltd & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. RATITA PARAN BISHWAL, Adv
2. KULDIP MAHAR Adv

} Respondents

[Signature]
8/1/2018

- 1) D.N. Sharma, Adv.
2) Ratnesh K. Kari, Adv.
3) Animesh Bera, Adv.
4) Soumya Bhattacharya, Adv.

} For the Petitioners

[Signature]
08/01/2018

ORDER

Ld. Counsel for the petitioners and the respondents is present.

Pleadings are complete. Petitioners have filed written submissions. Respondents are directed to file written submissions within 15 days from today.

List it on 12/03/2018.

[Signature]

(Jinan K.R.)
Member (J)

[Signature]

(V.P.Singh)
Member (J)